

## Annexure – 5

Name of the corporate debtor: Dev R Nil Design Pvt. Ltd.- in liquidation Date of commencement of Liquidation: 11-06-2024; List of stakeholders as on: 10-08-2024  
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien/attachment pending disposal?	Whether lien/attachment removed?(yes/no)	% share in total amount of claims admitted					
1	The Assistant Commissioner, CGST & CX, Bhowanipur Division, Kolkata, South CGST & CX Commissionerate	Government dues	27.06.2024	22,58,495	22,58,495	Statutory Dues	No	NA	76.05%	0	0	0	0	Tax liability for FY 2017-18, Principal= Rs. 8,43,869/- Interest for non payment of principal= Rs. 9,48,118/- Interest for delayed filing of GSTR-3B Rs. 4,58,508/- Late fee= Rs. 8000/-
2	Employees' Provident Fund Organisation	Government dues	11.7.2024	63,29,599.00	-	Statutory Dues	No	NA	0.00%	0	0	0	63,29,599.00	Form C pending. Amount claimed as unpaid contribution, Dues u/s 14B & Interest u/s 7Q for the period from Feb. 2019 to 11.6.2024. Details pending from CD for verification
3	Employees State Insurance Corporation	Government dues	07.04.2022	5,93,949.00	5,93,949.00	Statutory Dues	No	NA	20.00%	-	-	-	-	No claim submitted during liquidation, CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations
4	Income Tax Department	Government dues	13.05.2022	1,17,130.00	1,17,130.00	Statutory Dues	No	NA	3.94%	-	-	-	-	No claim submitted during liquidation, CIRP claim taken as per provisio to Reg 30 of Liquidation Regulations
<b>Total</b>				<b>92,99,173</b>	<b>29,69,574</b>				<b>- 100.00%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>63,29,599</b>	